S.O.3295(E).—In exercise of the powers conferred by sub-section (3) of section 1 of the Bureau of Indian Standards Act, 2016 (11 of 2016), the Central Government hereby appoints the 12th day of October, 2017 as the date on which the provisions of the said Act shall come into force.

[F. No.6/6/2014-BIS (Pt.III)]

P.V. RAMA SASTRY, Jt. Secy.